Title: Need to set up a National Law School in Nagpur, Maharashtra.

SHRI VILAS MUTTEMWAR (NAGPUR): Madam, I raise a very important matter regarding the establishment of a National Law School in Maharashtra. The legal fraternity of Nagpur urged the Government to set up National Law School in Nagpur. Nagpur is emerging as one of the major centres for basic educational facilities owing to the existence of many educational, medical and technological institutes of world class level. The setting up of this school will go a long way in adding to the existing educational hub which the Nagpur city enjoys.

The proposal for the establishment of this School at Nagpur was highly appreciated by the Hon'ble President of India, Hon'ble Chief Minister of Maharashtra and other legal luminaries at the 'Amrut Mahotsav" function of Nagpur High Court held in 2010 at Nagpur. But the Government intend to set up this school in Vasai near Mumbai.

The analysis of the present situation rightly justified that Vidarbha as a region and Nagpur being the second capital of Maharashtra have tremendous advantages in terms of location, infrastructure, resources, potential for growth and having High Court Bench and rightly deserve the establishment of such a school in Nagpur. This will greatly add not only to its being an educational centre of repute but to the further development of this expanding city having a population of over 40 lakhs which has now become a global city with the establishment of MIHAN and SEZ projects. Many prominent advocates and Judges belongs to Nagpur are serving in the different Courts of the country.

Mumbai is already genuinely and happily settled with the existence of numerous educational institutes. With the decision of the Government to set up the National Law School near Mumbai, the people of Nagpur are agitated over their deprivation of such an important School. The city's legal fraternity has been protesting for denying to them their legitimate demand of having this school in Nagpur. Madam, the legal fraternity have long been demanding for the setting up a Special Bench of the Hon'ble Supreme Court also in Nagpur to facilitate the people from all the States to have an easy access to the highest Court to pursue their cases.

In view of this, the establishment of a National Law Scholl will not only be beneficial to the people of Vidarbha but to the people engaged in legal profession in the adjoining States also.

In the light of the aforesaid, I would most humbly urge upon the Government to meet the genuine demand of the legal luminaries of Vidarbha in the establishment of a National Law School in Nagpur.